

# Daily Cause List of Legal Aided Matters

**24.11.2021**

<b>.Sr. No.</b>	<b>Title</b>	<b>Name of the Court</b>	<b>Legal Aid Counsel</b>
1.	State VS. Yamuna Devi	Ld. District Judge, Kullu	Ms. Pawan Rekha
2.	Deepa Devi Vs. Sawan Bodh	Ld. Chief Judicial Magistrate, Kullu	Sh. Rajeev Sharma
3.	Shanti Vs. Gyan Chand	Ld. Chief Judicial Magistrate, L&S at Kullu	Sh. Rajeev Sharma
4.	Dhanwant Vs. Yudhister	Ld. JMFC, Banjar	Sh. Surender Pal
5.	Ranani Gupta Vs. Yograj Gupta	Ld. JMFC, Manali	Sh. Mohinder Singh

**(Amardeep Singh)**  
Secretary,  
District Legal Services Authority,  
**Kullu, H.P.**